

Annexure – 7
Name of the Corporate Debtor : OGD Services Limited
Date of commencement of CIRP: 09.02.2023 (Certified copy received on 14.02.2023)
List of creditors as on: 24.03.2023

List of operational creditors (Government dues)
(Amount in₹)

Sl. No.	Details of Claimant	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	State Tax Department	23.02.2023	11,15,738.00	1	Unsecured	No	No	No	-	-	-	11,15,737	-	The amount of the claim is kept contingent since the order of sale against which the claim is made is pending before the Appellate Authority.